

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 142/(MAH)/2016  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Asian Tradecon Limited

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**Order**

**TCP No.142/74(2)/NCLT/MB/MAH/2016**

None present on behalf of the parties.

Accordingly, this CP 142 of 2016 is dismissed for default.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

Sd/-

**V. NALLASENAPATHY**  
**Member (Technical)**